

ITEM NO.101

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1457/2015

ABHISHEK

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

(IA No. 19061/2015 - Application for Impleadment
IA No. 198240/2022 - EARLY HEARING APPLICATION
IA No. 19060/2015 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 1456/2015 (II-A)

(IA No. 19058/2015 - EXEMPTION FROM FILING O.T.
IA No. 165714/2022 - EXEMPTION FROM FILING O.T.
IA No. 165712/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 09-08-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Sidharth Luthra, Sr. Adv.
Mr. Anmol Kheta, Adv.
Mr. Kumar Kashyap, Adv.
Mr. Dushyant Dahiya, Adv.
Mr. Kaiser Husain, Adv.
Mr. Kauser Husain, Adv.
Mr. Dinesh Chandra Pandey, AOR

For Respondent(s)

Mr. Sunny Choudhary, AOR
Mr. Abhinav Shrivastava, Adv.

Mr. Abhimanyu Singh, Adv.
Mr. Pashupathi Nath Razdan, AOR
Mr. Nirmal Kumar Ambastha, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Abha Sharma, Adv.

Mr. Rohan Mazumdar, Adv.

Ms. Nidhi, AOR

Mr. Sarthak Arora, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Heard-in-part.

The matter is adjourned for tomorrow, i.e. 10.08.2023.

**(SONIA GULATI)
SENIOR PERSONAL ASSISTANT**

**(VIDYA NEGI)
ASSISTANT REGISTRAR**